

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
PHYSICAL HEARING / VIDEO CONFERENCING HEARING (OPTIONAL)
BEFORE**

THE HON'BLE JUSTICE S.RACHAIAH

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clicking: <https://t.me/karnatakahighcourt>)

**COURT HALL NO :7
WARNING LIST - II**

Sl.No. Case No.	Adv for Pet/AppL/Comp.	Adv for Resp.
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**NOTE : 1) LEARNED COUNSELS ARE HEREBY REQUESTED TO FURNISH SYNOPSIS FOR THE
SPEEDY DISPOSAL & NOT TO SEEK ANY ADJOURNMENT
2) ALL THESE MATTERS WILL BE REPEATEDLY LISTED TILL DISPOSAL
FINAL HEARING**

1	CRL.A 100202/2014 APPEAL ADMITTED ON 28/01/2015 (TCR KEPT BELOW)	(A,)	G I GACHCHINAMATH (MA FILED)	SHRIVIDYA ZIRALI A R PATIL AND ASSOCIATES
2	CRL.A 100021/2015 (APPEAL ADMITTED) (TCR K/B)	(A,)	GURUDEV I GACHCHINAMATH SPL. PP	K B NAIK : VIJAY K NAIK
3	CRL.A 100041/2015 (ADMITTED ON 15.07.2016) (TCR + PB K/B)	(A,)	SANTOSH B MALAGOUDAR	M B GUNDAWADE A M GUNDAWADE (VK FILED)
4	CRL.A 100010/2016 (TCR & PB KEPT BELOW)	(A,)	GURUDEV I GACHCHINAMATH	SHANKAR HEGDE
5	CRL.A 100017/2016 (APPEAL ADMITTED) (TCR K/B)	(A,)	SREEVATSHA S HEGDE (NOC) ANANTKUMAR S HABIB	DEEPAK C MAGANUR

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6	CRL.A 100026/2016 (APPEAL ADMITTED ON 03/01/2018) (TCR KEPT BELOW)	(A,)	DAYANAND M BANDI	VEERESH R BUDIHAL
7	CRL.A 100095/2016 (THE APPEAL IS ADMITTED ON 7/2/2017) (TCR K/B)	(A,)	B M PATIL	H M DHARIGOND
8	CRL.A 100118/2016 (ADMITTED ON 08/02/2017) (TCR K/B)	(A,)	NEELENDRA.D GUNDE	VYAS DESAI AMICUS CURIAE FOR RESPONDENT
9	CRL.A 100129/2016 (APPEAL ADMITTED ON 17/06/2016) (TCR KEPT BELOW)	(A,)	VISHWANATH HEGDE	S G KADADAKATTI LINGESH V KATTIMANI VENKATRAMAN N NAIK (NOC)
10	CRL.A 100142/2016 (APPEAL IS ADMITTED ON 13.12.2016) (TCR, PB KEPT BELOW)	(A,)	SANTOSH B MALAGOUDAR	SHANKAR HEGDE and ASSTS
11	CRL.A 100143/2016 (APPEAL ADMITTED) (TCR & PB KEPT BELOW)	(A,)	SANTOSH B MALAGOUDAR SPL PP NIRMALA S SUTAGATTIMATH	JAGADISH PATIL
12	CRL.A 100144/2016 (APPEAL IS ADMITTED ON 27.09.2016) (TCR K/B)	(A,)	G I GACHCHINAMATH SPL. PP FOR APPPELLANT (M.A. FILED)	B S KUKANAGOUDAR (VK FILED)
13	CRL.A 100147/2016 (APPEAL ADMITTED) (TCR KEPT BELOW)	(A,)	SANTOSH B MALAGOUDAR	BAHUBALI A DANAWADE

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14	CRL.A 100171/2016 (TCR KEPT BELOW)	(A,)	V M SHEELVANT S H MITTALKOD	S G KADADAKATTI LINGESH V KATTEMANE
15	CRL.A 100172/2016 (TCR, PB KEPT BELOW)	(A,)	ADDL SPP	SRIKANT D BABALADI
16	CRL.A 100176/2016 (APPEAL IS ADMITTED ON 17.01.2019) (TCR KEPT BELOW)	(A,)	SRINIVAS B NAIK	SATISH M S
17	CRL.A 100179/2016 (APPEAL ADMITTED) (TCR +PB K/B)	(A,)	SPP	MANJUNATH A KARIGANNAVAR
18	CRL.A 100182/2016 (APPEAL ADMITTED ON 29/10/2018) (TCR KEPT BELOW)	(A,)	SHREEVATSA HEGDE (NOC) ANANTKUMAR S HABIB	H N GULARADDI
19	CRL.A 100263/2016 (APPEAL IS ADMITTED ON 08.12.2017) (TCR KEPT BELOW)	(A,)	SANTOSH.B.RAWOOT	MADHANMOHAN M KHANNUR & N P VIVEKMEHTA
20	CRL.A 100277/2016 (APPEAL IS ADMITTED ON 19.06.2018) (TCR KEPT BELOW)	(A,)	K L PATIL	JAGADISH PATIL
21	CRL.A 100279/2016 (APPEAL IS ADMITTED ON 28.03.2018) (TCR KEPT BELOW)	(A,)	B.C.JNANAYYA SWAMI B ANWAR BASHA	V S KALASURMATH

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22	CRL.A 100292/2016 (APPEAL ADMITTED ON 7/1/2019) <u>Connected With</u>	(A,)	SPP	D M MANJUNATH
22.1	CRL.A 100215/2016 (COMMON TCR+PB K/B)	(C,)	D M MANJUNATH	HCGP
23	CRL.A 100299/2016 (APPEAL IS ADMITTED ON 31.01.2017) (2 TCR'S KEPT BELOW)	(A,)	MALLIKARJUNSWAMY B HIREMATH	GURUBASAVARAJ S M
24	CRL.A 100304/2016 (TCR KEPT BELOW)	(A,)	S M KALWAD	GURURAJ R TURAMARI
25	CRL.A 100305/2016 (APPEAL ADMITTED) (TCR KEPT BELOW)	(A,)	S M KALWAD	GURURAJ R TURAMARI
26	CRL.A 100352/2016 (APPEAL IS ADMITTED ON 07.12.2017) (TCR'S KEPT BELOW)	(A,)	K L PATIL	PATIL NANDEESH HANUMANTGOUDA FOR R1 & R2 (NOC) MANJUNATH S SANGRESHI FOR R1 & R2
27	CRL.A 100005/2017 (TCR KEPT BELOW)	(A,)	NEELENDRA.D.GUNDE	SANTOSH B MALAGODAR
28	CRL.A 100007/2017 (TCR KEPT BELOW)	(A,)	M B GUNDAWADE	SUNIL S DESAI
29	CRL.A 100008/2017 (TCR KEPT BELOW)	(A,)	M B GUNDAWADE	SUNIL S DESAI GOULY ASSOCIATES
30	CRL.A 100023/2017 (2 TCR KEPT BELOW)	(A,)	MAHESH WODEYAR	SANTOSH B MANE

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31	CRL.A 100028/2017 (2 TCRS KEPT BELOW)	(A,)	K L PATIL	HAREESH S NAYAK FOR R1 AND R2
32	CRL.A 100039/2017 (APPEAL ADMITTED) (TCR KEPT BELOW)	(A,)	GODE NAGARAJA	MALLIKARJUNASWAMY B HIREMATH
33	CRL.A 100044/2017 (ADMITTED ON 28.06.2017) (TCR K/B)	(A,)	PRAKASH.K.JAWALKAR	S S KOLIWAD FOR RESPONDENT
34	CRL.A 100045/2017 (TCR+PB K/B)	(A,)	SPP	RAVIRAJ C PATIL
35	CRL.A 100051/2017 (TCR KEPT BELOW)	(A,)	RANJEET M PAWAR	JAGADISH PATIL
36	CRL.A 100052/2017 (ADMITTED ON 03.04.2018) (TCR K/B)	(A,)	J S SHETTY ASSOCIATES	GANAPATI - SD
37	CRL.A 100056/2017 (APPEAL IS ADMITTED ON 19.06.2017) (TCR K/B)	(A,)	G N NARASAMMANAVAR	SOMANAGOUDA - SD
38	CRL.A 100057/2017 (TCR K/B)	(A,)	Y LAKSHMIKANT REDDY	J BASAVARAJ
39	CRL.A 100079/2017 (APPEAL ADMITTED) (TCR K/B)	(A,)	ANAND.R.KOLLI	T M NADAF

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40	CRL.A 100084/2017 (TCR+PB K/B)	(A,)	SANTOSH B MALAGOUDAR SPL. PP FOR APPELLANT	SUNIL S DESAI GOULY ASSOCIATES
41	CRL.A 100085/2017 (ADMITTED ON 14.12.2017) (TCR+PB K/B)	(A,)	SPP	B N JAMADAR
42	CRL.A 100086/2017 (TCR + PB K/B)	(A,)	SPP	ANIL KALE and V S KALASURMATH
43	CRL.A 100087/2017 (TCR KEPT BELOW)	(A,)	SPP	SHASHIKALA L DESAI
44	CRL.A 100088/2017 (TCR K/B)	(A,)	M B GUNDAWADE	DINESH M KULKARNI
45	CRL.A 100091/2017 TCR KEPT BELOW	(A,)	GOURISHANKAR S MOT	T HANUMAREDDY FOR R2 SLV SECURITIES 2ND CITY CENTER CLUB ROAD HUBBALLI R1 - SD
46	CRL.A 100099/2017 (APPEAL ADMITTED) (2 TCRS+PB K/B)	(A,)	SPP	J S SHETTY
47	CRL.A 100125/2017 (TCR KEPT BELOW)	(A,)	RAVI HEGDE	MRUTYUNJAYA S HALLIKERI
48	CRL.A 100400/2017 (TCR K/B)	(A,)	N P VIVEKMEHTA	D L LADKHAN
49	CRL.A 100348/2019 (ADMITTED ON 30.03.2022) (TCR+PB K/B)	(A,)	MRUTYUNJAY TATA BANGI	JAGADISH PATIL

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CRL.A
100025/2022
(ADMITTED ON
16.02.2022)
(TCR+PB K/B)

(A,)

PATIL M H
HARSHAWARDHAN M
PATIL

GOURI SHANKAR MOT &
ASSOCIATES
FOR RESPONDENT

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